

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Original Jurisdiction)

ORIGINAL PETITION NO. 01 OF 2019 &
IA NOS. 1411 & 1413 OF 2019

Dated: 7th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Ayana Ananthapuramu Solar Private Limited Petitioner (s)
Versus

Andhra Pradesh Electricity Regulatory
Commission & Ors.. Respondent(s)

Counsel for the Petitioner(s) : Ms. Puja Priyadarshini
Mr. Aditya K. Singh
Ms. Molshree Bhatnagar
Mr. Nived V.

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Mr. Anushree Bardhan
Mr. Shubham Arya for NTPC

ORDER

(IA No. 1413 of 2019 for exemption from filing legible copy)

IA is rejected and disposed of.

ORIGINAL PETITION NO. 01 OF 2019 &
IA NO. 1411 OF 2019

Appellant is directed to file affidavit of service on or before the next date of hearing.

List the matter on **28.08.2019**.

(Justice Manjula Chellur)
Chairperson

(S.D. Dubey)
Technical Member

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